

**IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION**

Transfer Petition (Civil) No. 1240 of 2021

Suvendu Adhikari

Petitioner(s)

Versus

Mamata Banerjee

Respondent(s)

O R D E R

- 1 Mr Harish Salve, learned senior counsel appearing on behalf of the petitioner, seeks to withdraw the transfer petition, stating that the petitioner may move the learned Judge of the High Court presiding over the trial of the election petition, if a need arises in the future for administrative directions to facilitate the orderly conduct of the trial.

- 2 The transfer petition is dismissed as withdrawn.

.....J.
[Dr Dhananjaya Y Chandrachud]

.....J.
[Hima Kohli]

**New Delhi;
September 02, 2022**

-S-

ITEM NO.9

COURT NO.2

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 1240/2021

SUVENDU ADHIKARI

Petitioner(s)

VERSUS

MAMATA BANERJEE

Respondent(s)

(FOR ADMISSION, IA No. 89139/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 89035/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 111762/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 88636/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 88634/2021 - STAY APPLICATION)

Date : 02-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Harish Salve, Sr. Adv.
Mr. Kabir Shankar Bose, Adv.
Mr. Amit Mishra, Adv.
Mr. Bilawadal Bhattacharjee, Adv.
Mr. Surjendu Sankar Das, AOR
Mr. Aditya Sharma, Adv.
Mr. Rahul G. Tanwani, Adv.
Mr. Annie Mittal, Adv.
Mr. Abhijeet, Adv.
Ms. Arzoo Aneja, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Anand Grover, Sr. Adv.
Mr. Sunil Fernandes, AOR
Mr. Amit Bhandari, Adv.
Ms. Priyanka Surana, Adv.
Ms. Aashima Chauhan, Adv.

Ms. Astha Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The transfer petition is dismissed as withdrawn in terms of the signed order.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER

(Signed order is placed on the file)